

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2592  
ANSWERED ON:25.11.2010  
. JOINT MATRIMONIAL PROPERTY RIGHT  
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether a law for joint matrimonial property right is being formulated; and
- (b) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b): Does not arise.